

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 329 OF 2017

Dated: 28th February, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s Radiant Solar Energies Pvt. Ltd.

... Appellant(s)

Vs.

Punjab State Electricity Regulatory Commission & Ors.

... Respondent(s)

Counsel for the Appellant (s) : Mr. Krishna Kant
Mr. Tajender K. Joshi

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1

Mr. Aadil Singh Boparai
Ms. Nooreen Sarna
Mr. R.K. Gupta, Sr. Manager
Mr. Sunil Choudhary for R-2

Ms. Swapna Seshadri
Ms. Neha Garg for R-3

ORDER

The learned counsel, Mr. Adil Singh Boparai appearing for the second Respondent seeks another two weeks' time to file his reply in this matter.

Submission made by learned counsel appearing for the second Respondent, as stated above, is placed on record.

The learned counsel appearing for the second Respondent is permitted to file his reply in this matter by 14.03.2018 after duly serving copy on the other side.

List this matter on 15.03.2018, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

pr/vt